

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 113(ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

**NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies
Pvt. Ltd. & Ors.**

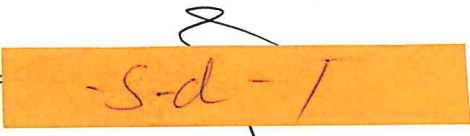
SECTION OF THE COMPANIES ACT: 241/242

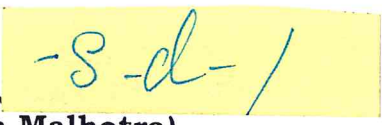
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Mayank Kumar, Advocate Mr. Shambhu Chaturvedi, Advocate			
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ORDER

An application has been filed by the applicants. Notice has been accepted by the Counsel for the Respondent for the date already fixed i.e. 19th December, 2017. This application will be considered at the time of final disposal of the CP.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)